

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

O.A. No.021/00835/2018

Date of Order :03.09.2018.

Between :

T.Narsing Rao, s/o late Sri Venkateswara Rao,
Aged 52 yrs, Occ:Junior Engineer (E& M),
O/o GE (I) R & D, Kanchanbagh,
r/o Qr.No.C.32/1, DRDO Township,
Kanchanbagh, Hyderabad. ...Applicant

And

1. Union of India, rep., by the Secretary,
M/o Defence, Army Headquarters,
South Block, New Delhi.
2. Engineer-in-Chief, Military Engineer Services,
Integrated Army Headquarters, Kashmir House,
New Delhi.
3. The Chief Engineer, Headquarters,
Southern Command, Military Engineer Services,
Pune-411 01.
4. The Additional Director General (OF & DRDO),
Mudfort, Secunderabad-500 003.
5. Chief Engineer R & D, Military Engineer Services,
Picket, Secunderabad-500 003.
6. Garrison Engineer (I) R & D,
Kanchanbagh, Hyderabad-500 058. ... Respondents

Counsel for the Applicant ... Mr.Siva
Counsel for the Respondents ... Mrs.K.Rajitha, Sr.CGSC

CORAM:

**THE HON'BLE MR.JUSTICE R.KANTHA RAO, MEMBER (JUDL.)
THE HON'BLE MR.B.V.SUDHAKAR, MEMBER (ADMN.)**

ORAL ORDER

{ As per Hon'ble Mr.Justice R.Kantha Rao, Member (Judl.) }

Mr.Siva, learned counsel appearing for the Applicant, submits that the applicant wants to withdraw the OA. Mrs.K.Rajitha, learned senior standing counsel appearing for the Respondents, is present.

2. The OA is, therefore, dismissed as withdrawn. No order as to costs.

**(B.V.SUDHAKAR)
MEMBER (ADMN.)**

**(JUSTICE R.KANTHA RAO)
MEMBER (JUDL.)**

Dated this the 3rd day of September 2018
Dictated in the Open Court

Dsn.